

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 56 OF 2018 & IA No. 640 OF 2018****Dated: 27th September, 2019****In the matter of:****TANGEDCO****.... Appellant(s)****Versus****Central Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **01.11.2019.**

**Court Master**

NR